

MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH : (SHRI K. C. PANT) : (a) to (c). Information is being collected.

Alleged Sale of Girls to Arab Countries

444. SHRI KANWAR LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some girls, who were being carried to Arab countries, were arrested from Kerala in the last one year ;

(b) if so, the number of such girls and the details of that incident ;

(c) whether Government are aware of the fact that the girls are illegally taken away to these countries for sale ; and

(d) if so, the steps Government have taken to check this trade.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH : (SHRI K. C. PANT) : (a) to (d). Information is being collected and will be laid on the Table of the House on receipt.

Observation of Chief Justice of India Regarding Restriction of the Number of Political Parties

445. SHRI V. NARASIMHA RAO :
SHRIMATI SUCHETA KRIPALANI :
SHRI G. VENKATASWAMY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the observations made by the Chief Justice of India in Ahmedabad recently that the number of political parties should be restricted to six some minimum educational qualifications

must be enforced for the legislators in order to achieve political stability in the country ; and

(b) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Government have seen press reports of the convocation address delivered by the Chief Justice of India at the Gujarat University on September 30, 1970

(b) Government have no reaction.

Flood Control Measures Proposed by Different States

446. SHRI P.C. ADICHAN :
SHRI KEDAR NATH SINGH :
SHRI R. BARUA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the details of flood control measures, if any proposed by different States for preventing floods in different rivers in future ;

(b) the financial outlay of each scheme ; and

(c) Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). Draft plans for flood control in the various river basins have been prepared by some of the States. The total cost of the future works included in the draft plans is estimated to be about Rs. 1,040 crores. Details, according to the category of works for such of the States for which the Plans have been prepared, are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—4233/70]. The question of preparation of draft plans flood control and

drainage was reviewed at the Central Flood Control Board meeting held in 1968 and it was then decided that the States should revise the draft plans taking into account the experience of floods in recent years. After the draft plans are prepared, these will be examined by the Technical Advisory Committees in the States and the State Flood control Boards and thereafter by the river Commissions and will have to be implemented as part of the developmental plans of the State Governments.

**Compensation to Ex-Rulers after
Abolition of Privy Purses**

447. SHRI P. C. ADICHAN ;
SHRI YOGENDRA SHARMA ;
SHRI B. K. DASCHOWDHURY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to make *ex-gratia* payments to former privy purse-holders to help them to tide over their financial difficulties pending a final settlement about the compensation to be paid to them ; and

(b) if so, the details of the proposals and precise reasons prompting Government to make such payments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT). (a) and (b). The Government have already announced their intention to make transitional payments to former Rulers to enable them to make necessary adjustments to the changed circumstances. The details have not been finalised.

**Import of Consumer Articles through
Government Agencies to prevent
Smuggling**

448. SHRI P. C. ADICHAN :
SHRI MUHAMMAD
SHERIFF :

SHRI D. AMAT :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any proposal that Government should undertake import of certain consumer articles like fountain-pens, transistors etc. now being smuggled into the country in large quantities with a view to siphon off a portion of the enormous profits to public coffers, and to prevent smuggling ; and

(b) if so, the Government's decision in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) No, Sir.

(b) Do not arise.

**Demand For Bundelkhand State in
Uttar Pradesh**

449. SHRI K. LAKKAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a demand for a separate Bundelkhand State has been made by the people of Uttar Pradesh ;

(b) if so, the nature of the demand ; and

(c) the steps taken to meet the demand ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) and (c). Do not arise.

**Arrests made by Delhi Police in connection
with Circulation of Forged International
Currency**

450. SHRI MUHAMMAD SHERIFF :
Will the Minister of HOME AFFAIRS be pleased to state :